

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process)

Name of the corporate debtor: Todays Writing Instruments Ltd; Date of commencement of liquidation: 30/11/2018 Date of f

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected
		No. of claims	Amount	No. of claims	Amount		
1	Unpaid insolvency resolution process costs	0	7,440,674	0		0	0
2	Liquidation costs incurred till date	0	14,371,011	0		0	0
3	Secured financial creditors	9	4,791,301,821	9	4,791,301,821	0	0
4	Unsecured financial creditors	0	0	0	0	0	0
5	Operational creditors (Workmen)	145	47,136,133	145	47,136,133	0	0
6	Operational creditors (Employees)	27	6,233,360	27	6,233,360	0	0
7	Operational creditors (Government Dues)	5	255,506,930	5	255,506,930	0	0
8	Operational creditors (other than Workmen, Employees and Government Dues)	36	42,527,637	36	42,527,637	0	0
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	0	-	0	0
Total		222	5,164,517,566	222	5,142,705,881		

Regulations, 2016

Public Ann: 07/12/2018 ; List of stakeholders as on: 30/11/2018

(Amount in)

Amount of claims under verification	Details in Annexure	Remarks, if any
0	1	These expenses remain unpaid during CIRP have been paid by the Liquidator
0	2	
0	3	
0	4	
0	5	
0	6	
0	7	
0	8	
0	9	